

[*Translation*]

DR. RAJENDRA KUMARI BAJPAI: At present 19 tribal sub-plans are operating in our country. The hon. Member has asked whether these plans are reviewed as to their effectiveness. Every five years a Working Group is constituted to go into the efficacy of the tribal sub-plans and give suggestions for improvements. Steps have been taken in accordance with the suggestions given by the last Working Group. This time also a working group is being formed for this purpose.

A committee consisting of the hon. Members of Parliament has also been formed which visits every corner of the country and reviews the working of these plans from time to time and its suggestions are also considered. Last week a Report was placed before the Parliament. Such Reports are also a means of making an appraisal and taking the necessary steps. I do not agree that no tribal development work is being done. Work is certainly being done in this direction. Deficiencies may be there since the problem is of enormous proportions. But tribals are benefiting from the programmes and plans the Government has introduced for them.

[*English*]

#### **Ropeway to Chamundi Hills in Mysore**

\*333. SHRI V. S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government of Karnataka had sent any proposal for Ropeway to Chamundi hills in Mysore; and

(b) if so, the steps taken to provide financial assistance for Ropeway facility at Chamundi hills to attract foreign and domestic tourists?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ. V. PATIL): (a) No, Sir. The Central Department of Tourism has not received any proposal from the Government of Karnataka for Central financial assistance for installation of a Ropeway at Chamundi Hills in Mysore.

(b) Does not arise.

SHRI V.S. KRISHNA IYER: Mysore is a beautiful city and Chamundi hills in Mysore is one of the attractive beauty spots in our country. It is necessary to develop that beauty spot not only by providing ropeway there but also by developing the surroundings. The Government of Karnataka long back had drawn up another project by name Nehru Lok Kendra to develop the foothills of Chamundi, something on the lines of Disneyland but it could not take it up because of financial constraints. Will the Government of India take initiative to see that the Nehru Lok Kendra project is taken up or come to the assistance of the State Government to take up this project so that areas surrounding Chamundi hills, foothills of Chamundi hills and areas surrounding Mysore are made one of the best most attractive spots in the world?

SHRI SHIVRAJ V. PATIL: Sir, I agree that Chamundi Hills are very beautiful and there is scope for the development of those hills and the areas surrounding those hills. But the schemes have to be prepared by the State Government and they have to be sent to the Central Government. After the schemes are sent to the Central Government, they are examined and the decisions are taken. It will depend on the kind of scheme prepared, the amount of money required and all those things. After the schemes are received, they can be examined.

SHRI V.S. KRISHNA IYER: Sir, the

idea of my putting the question today on this matter is that this year happens to be the Nehru Centenary Year. It will be very proper if that scheme is taken up now. So, I will see that the State Government sends the proposal very soon. Will the Government, at least during this Nehru Centenary Year, sanction the project, Sir?

SHRI SHIVRAJ V. PATIL: Sir, what I have said is that we will certainly examine these schemes. I have not given my reply in negative. But let the schemes be prepared. Let the schemes come to the Central Government, we will examine them properly.

[*Translation*]

#### **Arms Manufacturing Factory unearthed in Delhi**

\*337. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any arms manufacturing factory has been unearthed recently in Delhi;

(b) if so, the details of arms recovered from the said factory; and

(c) the action taken against the persons concerned?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c). One finished country made revolver, one semi-finished revolver and two dismantled barrels and cylinders along with tools and implements required for manufac-

turing these weapons were recovered. A case FIR No. 374 dated 30.9.1988 u/s 25/54/59 Arms Act has been registered and the factory's owner Mohan Lal has been arrested.

Sir, with your permission, I would like to add that after this answer was furnished, on the 2nd of December, 1988, another case has been investigated and eight persons have been arrested and a case has been registered.

DR. CHANDRA SHEKHAR TRIPATHI: Sir, the hon. Minister has just added in his reply which was not formerly supplied to us. Nevertheless, I would like to know specifically that when Mohan Lal was arrested and certain finished and semi-finished country made revolvers were recovered from his possession, simultaneously, the implements were also there to manufacture. He was in a position to manufacture any sort of arms. I would like to know whether he was interrogated by the police during his custody to find out the names of persons whom he sold those revolvers and other arms. If so, who are the persons and what action has been taken by the police against those who purchased the revolvers from Mohan Lal?

SHRIP. CHIDAMBARAM: Sir, the case in which Mohan Lal was arrested was registered and they were apprehended on the 30th of September 1988. The case has been registered. Mohan Lal has been interrogated. Interrogation has led to a lot of information. In fact, it is as a result of the interrogation that the police party were able to locate the factory in Bara Bazar, Anai Mandi, Shahdara, and after searching the factory, we have been able to recover large amount of weapons as well as machinery for manufacturing. This case is still under investigation. It would not be proper for me to disclose the results of investigation now because that will alert the others.

The other case which we have investi-